

ITEM NO.108(MM)

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8620/2015

STATE OF U.P. & ANR.

Appellant(s)

VERSUS

MOTI LAL

Respondent(s)

Date : 04-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellants prays for
and is granted two weeks' time to file an affidavit
with respect to service on the respondent.

List the matter after two weeks.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(NIKITA SINGH)
COURT MASTER